

INCOME TAX APPELLATE TRIBUNAL, PUNE
FOR 16-OCTOBER-2026 (FRIDAY)

CISCO WEBEX ID & PASSWORD FOR VIRTUAL HEARING.					
(COURT ROOM NO. 1)		Meeting No: 2644 790 5004		Password: 123456	
(COURT ROOM NO. 2)		Meeting No: 2641 426 2566		Password: 123456	
(COURT ROOM NO. 3)		Meeting No: 2643 442 0576		Password: 123456	

BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT
AND MS. ASTHA CHANDRA, JUDICIAL MEMBER

Court No.1

STAY APPLICATIONS						Bench	
Srl	Appeal Number				AY	Assessee	
1	SA	51	PUN	2026	2024-25	[A] BUNTY PROPERTIES UNIT NO V	A

EARLY HEARING APPLICATIONS						Bench	
Srl	Appeal Number				AY	Assessee	
1	ITA	3815	PUN	2026	2022-23	[A] SHREE CHOUDHESHWARI TOGATVEER KSHATRIYA NAGARI SAHAKARI PATPEDHI MARYADIT	B
2	IT(IT)	4231	PUN	2026	2021-22	[A] COCA-COLA SOUTH ASIA (INDIA) HOLDINGS LIMITED	C

MISCELLANEOUS APPLICATIONS						Bench	
Srl	Appeal Number				AY	Assessee	
1	MA	29	PUN	2026	2013-14	[D] VIJAY TUKARAM RAUNDAL (E-FILE)	B
2	MA	30	PUN	2026	2014-15	[D] VIJAY TUKARAM RAUNDAL (E-FILE)	B
3	MA	31	PUN	2026	2015-16	[D] VIJAY TUKARAM RAUNDAL (E-FILE)	B
4	MA	32	PUN	2026	2020-21	[D] VIJAY TUKARAM RAUNDAL (E-FILE)	B

BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND MS. ASTHA CHANDRA, JUDICIAL MEMBER

Court No.2

MISCELLANEOUS APPLICATIONS						Bench	
Srl	Appeal Number				AY	Assessee	
1	MA	10	PUN	2026	2020-21	[D] SANGRAM VISHWASRAO KACHARE (E-FILE)	B
2	MA	11	PUN	2026	2020-21	[D] SANGRAM VISHWASRAO KACHARE (E-FILE)	B
3	MA	34	PUN	2026	2020-21	[A] RAMAKANT BABRUWAHAN WAGHCHOURE	B
4	MA	90	PUN	2025	A.Y- 2014-15	[D] SHRI ASHOK BHAWARLAL JAIN (E-FILE)	A
5	MA	91	PUN	2025	A.Y.2017-18	[D] SHRI ASHOK BHAWARLAL JAIN (E-FILE)	A
6	MA	92	PUN	2025	2018-19	[D] SHRI ASHOK BHAWARLAL JAIN (E-FILE)	A

BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND SHRI VINAY BHAMORE, JUDICIAL MEMBER

Court No.2

CLARIFICATION MATTERS						Bench		Remarks
Srl	Appeal Number				AY	Assessee		
1	MA	19	PUN	2026	2016-17	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD	B	
2	MA	20	PUN	2026	2017-18	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD	B	
3	MA	21	PUN	2026	2018-19	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD	B	
4	MA	22	PUN	2026	2018	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PRIVATE LIMITED	B	
5	MA	23	PUN	2026	2019-20	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PRIVATE LIMITED	B	
6	MA	24	PUN	2026	2019-20	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD.	B	
7	MA	25	PUN	2026	2020-21	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD	B	
8	MA	26	PUN	2026	2020	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD.	B	

BEFORE **SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER**
AND **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

Court No.3

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				AY	Assessee	Bench
1	MA	12	PUN	2024	2014-15	[A] ASHISH NIRANJAN SHAH	A
2	MA	255	PUN	2023	2015-16	[A] VEERENDRA GURULINGAPPA MANGALGE (E-FILE)	B
3	MA	284	PUN	2023	2015-16	[D] HANUMANT CHANGDEO NAKHATE (E-FILE)	A
4	MA	330	PUN	2022	2015-16	[A] VEERENDRA GURULINGAPPA MANGALGE	B

BEFORE **MS. ASTHA CHANDRA, JUDICIAL MEMBER**
AND **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

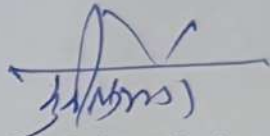
Court No.3

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				AY	Assessee	Bench
1	MA	9	PUN	2025	N.A	[A] ASHWINI SAHAKARI RUNGNALAYA & RESEARCH CENTER	A

BEFORE **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**
AND **SHRI VINAY BHAMORE, JUDICIAL MEMBER**

Court No.3

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				AY	Assessee	Bench
1	MA	39	PUN	2026	2025-26	[D] SADGURU ANNASEVA MANDAL (E-FILE)	B


Assistant Registrar